

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.238 - IA 787 of 2020
in
CP(IB) 257 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
Jason Dekor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP	: Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.
For the SRA	: Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.
For the IOB/CoC	: Mr. Anip Gandhi, Adv. a.w Mr. Raju Kothari, Adv.
For the SM	: Mr. Dhruvit Shah, Adv. a.w Mr. Kiran Shah, FCA
RP in person	: Mr. George Samuel

ORDER

IA 787 of 2020

Both sides have filed written submissions.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)